## GOVERNMENT OF WEST BENGAL LEGISLATIVE DEPARTMENT

## West Bengal Act X of 1980

# THE WEST BENGAL APPROPRIATION (No. 2) ACT, 1980.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Calcutta Gazette*, *Extraordinary*, of the 29th March, 1980.]

[29th March, 1980.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1980.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1980;

It is hereby enacted in the Thirty-first Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation (No. 2) Act, 1980.

Short title.

2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees five hundred twelve crores fifty-five thousand five hundred and sixty-eight towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1980, in respect of the services and purposes specified in column 2 of the Schedule.

Issue of Rs. 5,12,00,55,568 out of the Consolidated Fund of West Bengal for the year 1979-80.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1980.

Appropriation.

#### (Schedule.)

#### SCHEDULE.

(See sections 2 and 3.)

1	2	3		
Demand Number/		Sums not exceeding		
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(a) Organs of State			
1 Serial	211—State Legislatures	6,11,000		6,11,000
2	212—Governor		1,81,000	1,81,000
3	213—Council of Ministers	1,46,000	5,840	1.51,840
4	214—Administration of Justice	38,02,000	2,03,000	40,05,000
5	215—Elections	6,55,00,000		6,55,00,000
	(b) Fiscal Services			
	(i) Collection of Taxes on Income and Expenditure			1
6	220—Collection of Taxes on Income and Expenditure.	20,03,500		20,03,500
	(ii) Collection of Taxes on Property and Capital Transactions			
8	230—Stamps and Registration	11,50,000		11,50,000
	(iii) Collection of Taxes on Commo- dities and Services	**		
10	239—State Excise	10,05,000		10,05,000
11	240—Sales Tax	14,61,000	• •	14,61,000
13	245—Other Taxes and Duties on Commodities and Services	6,16,000		6,16,000
	(iv) Other Fiscal Services			
14	247—Other Fiscal Services	4,22,000	, ,	4,22,000

1	2	3		
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	,	Rs.	Rs.	Rs.
	(c) Interest Payment and Servicing of Debt			
16	249—Interest Payments		2,11,78,000	2,11,78,000
Serial	(d) Administrative Services			
Senai 17	251—Public Service Commission		5,50,000	5,50,000
18	252—Secretariat—General Services	39,34,000	[	39,34,000
19	253—District Administration .:	2,50,000		2,50,000
21	255—Police	3,29,59,000		3,29,59,000
24	258—Stationery and Printing	61,29,000		61,29,000
•	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
	459—Capital Outlay on Public Works		17,000	17,000
	(Capital Outlay on Public Works under Functional heads)			
25	B—Capital Account of Social and Community Services			
	480—Capital Outlay on Medical (Buildings).		9,08,000	9,08,000
	Total		9,25,000	9,25,000
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
26 27	260—Fire Protection and Control 265—Other Administrative Services	13,58,000	36,084 1,51,289	36,084 15,09,289

1	2	3		
Demand Number/		Sums not exceeding		
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
-		Rs.	Rs.	Rs.
:	(e) Pensions and Miscellaneous General Services			
28	266—Pensions and Other Retirement benefits	1,75,49,000		1,75,49,000
_	B—Social and Community Services			
31 32 33	276—Secretariat—Social and Community Services	13,91,000 99,000 24,25,000	82,650  20,817	14,73,650 99,000 24,45,817
	277—Education (Excluding Sports and Youth Welfare)	1,38,04,000 12,36,000	596	1,38,04,596 12,36,000
34	Capital Expenditure Outside the Revenue Account			
	F-Loans and Advances			
	677—Loans for Education, Art and Culture (Excluding Sports and Youth Welfare).	5,00,000		5,00,000
	Total	1,55,40,000	596	1,55,40,596
	REVENUE ACCOUNT			<del></del>
	B—Social and Community Services			
36	280—Medical		4,242	4,242
r l	281—Family Welfare	28,00,000		28,00,000
37	Capital Expenditure Outside the Revenue Account B—Capital Account of Social and Community Services			
	481—Capital Outlay on Family Welfare	5,50,000		5,50,000
	Total	33,50,000		33,50,000

1	2	Sums not exceeding		
Demand				
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social and Community Services			
38	282—Public Health, Sanitation and Water Supply.	84,09,000		84,09,000
40	284—Urban Development	1,58,27,000	27,958	1,58,54,958
	285—Information and Publicity		2,323	2,323
	Capital Expenditure Outside the Revenue Account			
41	F—Loans and Advances			
L	685—Loans for Information and Publicity.	95,000		95,000
	Total	95,000	2,323	97,323
	REVENUE ACCOUNT			
	B—Social and Community Services			
44	288—Social Security and Welfare (Relief and Rehabilitation of Displaced Persons and Repatriates).		I	1
46	288—Social Security and Welfare (Excluding Civil Supplies, Relief and Rehabilitation of Displaced Persons and Repatriates and Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes).	2,48,49,000		2,48,49,000
47	289—Relief on account of Natural Calamities.	4,29,44,000		4,29,44,000

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1	2	3		
Demand Number/		Sums not exceeding		
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	Capital Expenditure Outside the Revenue Account			
	F-Loans and Advances			
48	695—Loans for Other Social and Community Services.	1		1
	REVENUE ACCOUNT			
	C—Economic Services			
ŗ	(b) Agriculture and Allied Services			
	305—Agriculture		6,27,628	6,27,628
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
52	(b) Capital Account of Agriculture and Allied Services			
	505—Capital Outlay on Agriculture (Excluding Public Undertakings)		8,000	8,000
	F—Loans and Advances			
	705—Loans for Agriculture (Excluding Public Undertakings).	6,04,10,000		6,04,10,000
	Total	6,04,10,000	6,35,628	6,10,45,628

1	2	3		
Demand		Si	ums not exceeding	
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(b) Capital Account of Agriculture and Allied Services			
54	509—Capital Outlay on Food	• •	1,54,000	1,54,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Agriculture and Allied Services			
55	310—Animal Husbandry		35,966	35,966
Γ	311—Dairy Development	75,22,000		75,22,000
	Capital Expenditure Outside the Revenue Account			
56	C—Capital Account of Economic Services			
	(b) Capital Account of Agriculture and Allied Services			
	511—Capital Outlay on Dairy Development (Excluding Public Undertakings).	11,50,000		11,50,000
	Total	86,72,000		86,72,000
	REVENUE ACCOUNT			
	C-Economic Services			
	(b) Agriculture and Allied Services			
58	313—Forest	91,45,000	7,100	91,52,100
60	314—Community Development (Excluding Panchayat)	40,42,000	3,134	40,45,134

2		3	
	Sums not exceeding		
Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	Rs.	Rs.	Rs.
Capital Expenditure Outside the Revenue Account			
F-Loans and Advances			
722—Loans for Machinery and Engineering Industries (Closed and Sick Industries).	1,62,45,000		1,62,45,000
723—Loans for Petroleum, Chemicals and Fertiliser Industries (Closed and Sick Industries)	30,01,000		30,01,000
726—Loans for Consumer Industries (Closed and Sick Industries)	2,30,20,000	11,373	2,30,31,373
Total	4,22,66,000	11,373	4,22,77,373
REVENUE ACCOUNT			
C-Economic Services			
(c) Industries and Minerals			
320—Industries (Excluding Public Undertakings and Closed and Sick Industries.	12,88,001		12,88,001
Capital Expenditure Outside the Revenue Account		:	
F-Loans and Advances		:	
720—Loans for Industrial Research and Development (Excluding Closed and Sick Industries)	3,23,62,000		3,23,62,000
Total	3,36,50,001		3,36,50,001
	Capital Expenditure Outside the Revenue Account  F—Loans and Advances  722—Loans for Machinery and Engineering Industries (Closed and Sick Industries).  723—Loans for Petroleum, Chemicals and Fertiliser Industries (Closed and Sick Industries).  726—Loans for Consumer Industries (Closed and Sick Industries).  Total  REVENUE ACCOUNT  C—Economic Services  (c) Industries and Minerals  320—Industries (Excluding Public Undertakings and Closed and Sick Industries.  Capital Expenditure Outside the Revenue Account  F—Loans and Advances  720—Loans for Industrial Research and Development (Excluding Closed and Sick Industries).	Services and purposes.  Voted by the Legislative Assembly.  Rs.  Capital Expenditure Outside the Revenue Account  F—Loans and Advances  722—Loans for Machinery and Engineering Industries (Closed and Sick Industries).  1,62,45,000  723—Loans for Petroleum, Chemicals and Fertiliser Industries (Closed and Sick Industries).  2,30,20,000  Total  2,30,20,000  Total  REVENUE ACCOUNT  C—Economic Services (c) Industries (Excluding Public Undertakings and Closed and Sick Industries.  Capital Expenditure Outside the Revenue Account  F—Loans and Advances  720—Loans for Industrial Research and Development (Excluding Closed and Sick Industries).  3,23,62,000	Services and purposes.    Voted by the Legislative Assembly.   Charged on the Consolidated Fund.

1	2	Sums not exceeding		
Demand				
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Industry and Minerals			
63	321—Village and Small Industries (Excluding Public Undertakings)	39,68,000		39,68,000
	(e) Transport and Communications			
68	335—Ports, Lighthouses and Shipping	77,000		77,000
69	336—Civil Aviation	26,000		26,000
	337—Roads and Bridges		2,70,719	2,70,719
	Capital Expenditure Outside the Revenue Account			
70	C—Capital Account of Economic Services			
	(e) Capital Account of Transport and Communications			
	537—Capital Outlay on Roads and Bridges		1,20,346	1,20,346
	Total		3,91,065	3,91,065
	REVENUE ACCOUNT		:	
	C—Economic Services		1	
	(e) Transport and Communications			
	338—Road and Water Transport Services	97,31,000		97,31,000
į.	Capital Expenditure Outside the Revenue Account			
71	F—Loans and Advances			
	738—Loans for Road and Water Transport Services	3,69,00,000		3,69,00,000
L	Total	4,66,31,000	.,	4,66,31,000

1	2		3	
Demand Number/		. S	ıms not exceeding	
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C-Economic Services			
	(e) Transport and Communications			
72	339—Tourism	94,000		94,000
	D—Grants-in-aid and Contributions	·		
74	363—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Excluding Panchayat)	5,77,95,000		5,77,95,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(a) Capital Account of General Economic Services			
75	500—Investments in General Financial and Trading Institutions	7,75,000		7,75,000
	(c) Capital Account of Industry and Minerals			
82	530—Investments in Industrial Financial Institutions (Excluding Public Undertakings)	60,00,000		60,00,000

1	2	3		
Demand Number/		Sums not exceeding		
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	EPublic Debt			
Serial	603—Internal Debt of the State Government		3,99,55,44,000	3,99,55,44,000
83	604—Loans and Advances from the Central Government		54,18,29,000	54,18,29,000
	Total		4,53,73,73,000	4,53,73,73,000
	F—Loans and Advances			
84	766—Loans to Government Servants etc.	2,82,00,000		2,82,00,000
04	767—Miscellaneous Loans	25,00,000		25,00,000
	Total	3,07,00,000		3,07,00,000
	Grand Total	55,80,75,502	4,56,19,80,066	5,12,00,55,568